

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 16/397-398/NCLT/AHM/2016 (New)
CP No. 38/397-398/CLB/MB/2011 (Old)**

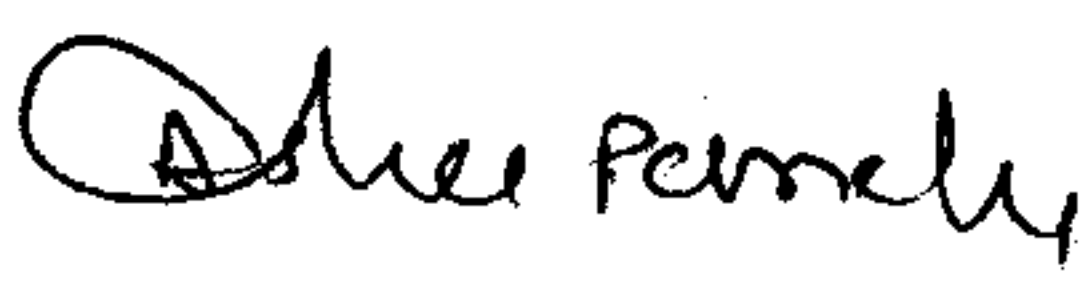
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: Sanjay Pravinchandra Vakta
V/s.
Alpesh Patel & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Asha Panchal For A. R. Gupta & Assoc.		Petitioner	
2.				

ORDER

Learned Advocate Mrs. Asha Panchal i/b A R Gupta & Associates present for Petitioner. None present for Respondents no. 1 and 2.

Petitioner counsel requested time on the ground that counsel is not feeling well.

List the matter on 19.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of July, 2017.